GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 103 TO BE ANSWERED ON: 02.02.2024

Reduction in Consumption of Chemical Fertilizers

103: SHRI ANURAG SHARMA: SHRI P.P. CHAUDHARY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is true that irresponsible use of chemical fertilizers has damaged the Mother Earth to a large extent and if so, the details thereof;
- (b) whether the PM- PRANAM scheme is aimed at promoting sustainable and balanced use of fertilizers and promoting organic farming in the country;
- (c) if so, the details thereof;
- (d) the percentage of the fertilizer subsidy saved by States across the country by way of reduction in consumption of chemical fertilizers;
- (e) whether the Government has set any target for reduction in consumption of chemical fertilizers in the country; and
- (f) if so, the details thereof and the time-frame by which such target is likely to be achieved?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a): Investigations carried out under All India Coordinated Research Project on 'Long Term Fertilizer Experiments' by ICAR over five decades at fixed sites have indicated that continuous use of nitrogenous fertilizer alone had deleterious effects on soil health and crop productivity showing deficiencies of other major and micro nutrients.

(b) to (f): The Cabinet Committee on Economic Affairs (CCEA has approved the "PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM)" on 28th June, 2023. The initiative aims to complement the efforts initiated by States/UTs to save the health of Mother Earth by promoting sustainable and balanced use of fertilizers, adopting alternate fertilizers, promoting organic & natural farming etc.

Under the said scheme, 50% of the fertilizer subsidy saved by a State/UT in a particular financial year by way of reduction in consumption of chemical fertilizers (Urea, DAP, NPK, MOP) compared to previous 3 years' average consumption, will be passed on to that State/UT as Grant. States/UTs can utilize this grant for the benefit of people in the state, including farmers.

The scheme has been made operational from current Financial Year (FY) 2023-24 and the savings by the states, if any, are to be computed and passed on to the states after the end of FY 2023-24.
